

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING AUGUST, 2024

(data as on 04.09.2024)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	14	6	266
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	168	132	2,166
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	3	1	218
BONDED LABOUR (Inc. Code 601)	11	0	14
CHILDREN (Inc. Code 100-117)	31	21	146
WOMEN (Inc. Code 1300-1316)	362	391	180
SC/ST/OBC (Inc. Code 1900-1909)	65	50	55
OTHERS	4,419	5,401	3,080
TOTAL	5,073	6,002	6,125

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of August, 2024

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	10	3	182
HRD	0	2	2

Cases where NHRC recommended Monetary relief during the month of August, 2024

Nature of incident	No of Cases	Amount recommended (in Rs.)
CUSTODIAL DEATH (Judicial)	7	38,00,000
ABUSE OF POWER	1	30,000
DEATH IN POLICE FIRING	1	7,50,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	5,00,000
RAPE	1	50,000
MISCELLANEOUS	1	5,00,000
DEATH DUE TO ELECTROCUTION	3	11,00,000
TOTAL	15	67,30,000